

Anil Bansal Vs Indiabulls Housing Finance Limited. And Others

Court: Competition Commission Of India

Date of Decision: July 22, 2024

Acts Referred: Competition Act, 2002 " Section 3(1), 3(2), 4, 4(2)(a)(ii), 4(2)(c), 19(1)(a), 19(3), 19(4), 26(2), 33

Hon'ble Judges: Ravneet Kaur, Chairperson; Anil Agrawal, Member; Sweta Kakkad, Member, Deepak Anurag, Member

Bench: Full Bench

Judgement